

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

R.A. No.36/2000
in
O.A. No.1019/99

Date of order: 27-4-2000

Between:

1. The Chief Executive (Airworthiness),
Centre for Military Airworthiness and
Certification, Marathahalli colony,
Bangalore-560 037.
2. The Regional Director(Materials),
Regional Centre for Military Air Worthiness,
Kanchanbagh, Hyderabad-500 058.
3. The Estate Manager,
Research and Development Organisation,
DRDO Township, Kanchanbagh,
Hyderabad.

...Applicants/Respondents

And

Jalam Singh Rathore.

...Respondent/Applicant

Counsel for the Applicants/Respondents: Mr.V.Rajeshwar Rao, Addl.CCSC

Counsel for the Respondent/Applicant : Mr.Abbinand K.Shavili, Advocate

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

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Order

Heard the learned counsel Mr.V.Rajeshwar Rao for
Review applicants and the learned counsel Mr.Siva for Respondents.

2. The learned standing counsel Mr.V.Rajeshwar Rao submits
that in para-5 of the impugned judgement delivered on 14.7.99
by the bench of this Tribunal a direction is given to the
respondents that the applicant shall be permitted to occupy
the quarter on the same basis as at present for a period of
one month from today. The learned counsel Mr.Rajeshwar Rao
also emphasize that the expression used in the impugned

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...contd..2

judgement that permission is granted to occupy the quarter on the same basis as at present for a period of one month from today was ambiguous and did not look like a clear direction as to on what basis the rent should be calculated.

3. I am afraid, this submission made by the learned standing counsel cannot be accepted. The meaning of the expression as stated in the concluding part of para-5 of the judgement in question is clear and does not call for any clarification.

4. I do not find any merit in this application made by the learned counsel Mr.V.Rajeshwar Rao for Review applicants.

5. Hence RA is dismissed.

D.H.Nasir
(Justice D.H. Nasir)
Vice-Chairman

Amzn
Dated: 27th April, 2000
(Dictated in the open court)

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